NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. ROSHAN ATIQ Ser GIBI VISHNU

(2) MRS. G. SHANTHI MEEVIKSHID DOWNESS K. SOMETHI

Respondents 243 in C.P.

ORDER

Counsels for both the parties are present. Counsels for the Applicant and R2 submitted the final written arguments and also in oral. Counsel for the Petitioner prayed for time to rebut the submissions made by the Counsel for R2. At request, time is enlarged. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)